

Corporation Limited, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-104/80 for (i) and (ii)].

II. A copy (in English and Hindi) of the First Annual Report and Audited Accounts of the National Institute of Hydrology, Roorkee, for the year 1978-79, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-103/80].

#### **Notifications under the Essential Commodities Act, 1955**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) S.O. No. 376(E), dated the 30th June, 1979, publishing the Paper (Control) Order, 1979.

(ii) G.S.R. No. 424(E), dated the 30th June, 1979, publishing the Art Silk Textiles (Production and Distribution) Control (Amendment) Order, 1979.

(iii) S.O. No. 784(E), dated the 4th December, 1979, publishing the Jute (Licensing and Control) Third Amendment Order, 1979.

(iv) S.O. No. 507(E), dated the 4th September, 1979, publishing the Jute (Licensing and Control) Amendment Order, 1979.

(v) S.O. No. 582(E), dated the 16th October, 1979, publishing the

Paper (Control) Amendment Order, 1979.

[Placed in Library. See No. LT-152/80 for (i) to (v)].

#### **Notifications of the Ministry of Industry (Department of Industrial Development)**

SHRI JAGANNATH PAHADIA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of Industrial Development):—

(i) Notification S.O. No. 576(E), dated the 10th October, 1979. [Placed in Library. See No. LT-152/80].

(ii) G.S.R. No. 602(E), dated the 31st October, 1979, publishing the Explosives (Amendment) Rules, 1979. [Placed in Library. See No. LT-213/80].

#### **I. Report and Accounts (1978-79) of the Indian Motion Pictures Export Corporation Limited, Bombay and related papers.**

#### **II. Report and Accounts of the Film Finance Corporation Limited, Bombay and related paper.**

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Fifteenth Annual Report and Accounts of the Indian Motion Pictures, Export Corporation Limited, Bombay, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the corporation.